

**WATER RESOURCES** be pleased to state:

(a) whether the Government have sanctioned funds for control of floods in North Bihar under the Eighth Five Year Plan; and

(b) if so, the details thereof and the time by which the said funds are likely to be released?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) Eighth Plan has not been finalised.

(b) Does not arise.

**Subarnarekha Multi-Purpose Project Phase II**

2298. **SHRI RAM LAKHAN SINGH YADAV:**  
**SHRI CHHEDI PASWAN:**

Will the Minister of **WATER RESOURCES** be pleased to state:

(a) the present position of the construction of the Subarnarekha Multi-purpose Project Phase II of Bihar;

(b) the expenditure incurred thereon so far; and

(c) the time by which the project is likely to be completed?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA):** (a) The Government of Bihar had submitted a revised identification report on Subarnarekha Multi-purpose Project Phase-II comprising balance of work on the project accepted in 1982 and number of modernisation, new irrigation and hydro-electric schemes as other components in September, 1988 estimated to cost Rs. 858.6 crores to Central Water Commission for techno-economic appraisal. The scheme was examined and the State Government was requested in March, 1989 to either delete the other components from the scope of the Subarnarekha Multi-purpose Project Phase-II or secure clearance quick-

ly form Technical Advisory Committee.

(b) An expenditure of Rs. 464.16 crores has been incurred upto March, 1990 on Subarnarekha Multi-purpose Project. The anticipated expenditure during the year 1990-91 is Rs. 76.31 crores. The Working Group of Planning Commission has recommended Rs. 100 crores outlay for the year 1991-92.

(c) As per Government of Bihar identification report on Subarnarekha Project Phase-II of September, 1988, the project is scheduled to be completed by 1997-98 with the base year 1989-90.

[English]

**High Yielding Variety Seeds**

2299. **SHRI PHOOL CHAND VERMA:**  
**SHRI YASHWANTRAO PATIL:**

Will the Minister of **AGRICULTURE** be pleased to state:

(a) whether a large number of farmers are not being supplied adequate quantity of High Yielding Variety Seeds;

(b) if so, the reasons therefore; and

(c) the steps the Government propose to take to ensure timely and adequate supply of high yielding variety seeds to the farmers?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN):** (a) and (b) Production and distribution of seeds including High Yielding Variety Seeds is primarily the responsibility of the State Government which undertakes this job through its institutions like State Government Seed Farms, State Seed Corporation, Apex Cooperative Institutions, etc. Their efforts are supplemented by the National Seed Producing Agencies like National Seeds Corporation and State Farms Corpo-